

said that 4.5 per cent would come from the public sector. If you want to mobilize resources from the public sector, you will have to exercise control over this sector. You have allowed it to function as an autonomous body.

Secondly, you will have to raise resources of your own. You are going to set up agrobased industries. You will have to pay more attention to them. You will have to curb oil consumption in the country. At the same time, you will have to out your import bill.

If we go by the rate of inflation, it is very low in our country. The economy at the international level has deteriorated so much that in some countries the rate of inflation has gone up by as much as 21 per cent. We have exercised complete control over inflation and we have been able to bring it to seven per cent. Is it not an achievement? Our brothers in the opposition do not see it.

Shri Madhu Dandavate, while speaking, had said that the Planning Commission has not yet approved the Seventh Plan document and it was laid on the Table of the House for discussion, which was a wrong precedent. He is completely wrong in saying so. This was not a precedent which could be called wrong. Sir, the Members of the opposition cast aspersions on the Government without any basis.

Our Planning Commission has clearly indicated in this document the sectors in which there have been some shortcomings and also the sectors in which we have lagged behind. They have also given suggestions in that regard. I want to request all the hon. Members to take this thing seriously and extend their full cooperation in making this Plan a success. We talk of entering into the 21st Century, but we must enter into it fully prepared, then only the welfare of the country and of the coming generation is possible.

STATEMENT RE : NON-EXTENSION OF THE TERM OF THE COMMISSION OF INQUIRY APPOINTED BY GOVERNMENT OF MADHYA PRADESH ON THE BHOPAL GAS LEAK DISASTER.

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : Some Hon'ble Members raised the question about the non-extension of the term of the Commission of Inquiry appointed by the Madhya Pradesh Government to inquire into the Bhopal gas leakage disaster which occurred on the night intervening 2nd/3rd December, 1984. This House is aware that this Commission of Inquiry was appointed by the State Government of Madhya Pradesh on 6th Dec., 1984. The term of the Commission was initially fixed upto 15th March, 1985. This was subsequently extended upto 15th December, 1985. The term has now expired and the Government of Madhya Pradesh has not extended the term.

The State Government appears to have come to its decision of not extending the term of the Commission for the following reasons:

- (i) At the instance of the Central Government, Dr. S. Varadarajan Secretary, Department of Scientific and Industrial Research of the Govt. of India along with a team of experts of high standing numbering 16, including Dr. Varadarajan, commenced and inquiry into the causes of the Bhopal gas leakage disaster and the circumstances leading to it and other matters connected therewith. Dr. Varadarajan and his team of experts has now submitted a report to the Central Government on the causes and circumstances leading to the Bhopal gas leakage disaster and other matters connected therewith. This report has been accepted by the Central Govern-

ment and will be placed on the Table of the House on the 20th December, 1985. The Government also proposes to file it in the District Court of New York where the suit filed by the Govt. of India against the Union Carbide of the United States is pending.

- (ij) The same matters are also being inquired into by the Central Bureau of Investigation and the investigation is in progress. If the investigation shows the culpability of various persons, they will become the subject matter of prosecution.
- (iii) A Commission has also been appointed by the Central Government under the chairmanship of Dr. C.R. Krishna Murti, a former Director of Indian Toxicological Research Centre, Lucknow, for conducting studies on the effects on the live system in Bhopal and the affected areas of the toxic gas leakage in Bhopal. This study is in addition to the investigation conducted by the team, headed by Dr. Varadarajan.
- (iv) As the matters which were to be inquired by the Commission of Inquiry appointed by the Madhya Pradesh Government are substantially covered by the report of the team headed by Dr. Varadarajan and will also be covered by the investigation being conducted by the Central Bureau of Investigation and the studies being conducted by Dr. C.R. Krishna Murti, a former Director of the Indian Toxicological Research Centre, it would not be proper or necessary to have the same matters inquired again by another authority

In these circumstances, the Government of Madhya Pradesh did not think it

fit and proper to extend the term of the Commission of Inquiry appointed by it to inquire into the Bhopal gas leakage disaster.

(Interruptions)

MR. DEPUTY-SPEAKER : No discussion on the statement.

(Interruptions)

SHRI INDRAJIT GUPTA : Chairman of the Union Carbide Warren Anderson has made a statement threatening Government of India that if it did not wind up all these enquiries, USA aid to India would be stopped. People have succumbed to the pressure of the Union Carbide. This was the only enquiry which was ordered ...*(Interruptions)*... You must allow a discussion at least tomorrow.

MR. DEPUTY-SPEAKER : That is enough. You give me in writing... No more discussion on this statement.

SHRI INDRAJIT GUPTA : I want some clarifications...*(Interruptions)*

MR. DEPUTY-SPEAKER : On this statement, I will not allow anything.

*(Interruptions)**

SHRI BASUDEB ACHARIA : But why Sir ?

*(Interruptions)**

MR. DEPUTY-SPEAKER : Not allowed. This is the practice we are following. If you want any further discussions on this, you please give it in writing. No please.

*(Interruptions)**

MR. DEPUTY-SPEAKER : Order please. Please sit down.

SHRI BASUDEB ACHARIA : We protest against this. We are walking out.

(Shri Basudeb Acharia and some other hon. members then left the House)

*Not recorded.